

accounting system does not separately capture data regarding defence purchases made from the Indian Private Sector.

(b) There has been a major thrust on indigenous manufacture of defence equipment through collaborative efforts of Defence Research and Development Organisation, Defence Public Sector Undertakings, Ordnance Factory Board and Indian Private Sector. Defence Industry was opened up for Indian Private Sector participation in May, 2001, with FDI upto 26% subject to licensing. With a view to achieve greater self-reliance in defence production, Government has announced a defence production policy in January, 2011. Besides, the Government has included a categorization “Buy and Make (Indian)” in the Defence Procurement Procedure in November, 2009 to encourage indigenous production in the country.

(c) and (d) No such proposal is under consideration of the Government.

Induction of Russian submarine Nerp into Navy

3606. SHRI A. ELAVARASAN : Will the Minister of DEFENCE be pleased to state:

(a) whether India is all set to join the elite club of nations possessing nuclear powered submarines with the induction of the Russian-origin Nerp into the Navy;

(b) if so, the details thereof;

(c) whether the development makes a crucial step forward in the country's defence preparedness; and

(d) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY) : (a) and (b) Yes, Sir. A nuclear powered submarine was commissioned into the Indian Navy in January 2012.

(c) and (d) Yes, Sir. A nuclear powered submarine provides the Navy a strong sea denial capability essential for Naval operations.

Ban on construction in South East Ladakh

3607. SHRI BALBIR PUNJ : Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Government has imposed a ban on any kind of construction in Demchok area of southeastern Ladakh in Jammu and Kashmir;

(b) if so, the reasons therefor;

(c) whether Government is aware that in the same area, China is speedily ramping up military infrastructure on its side; and

(d) if so, whether the Ministry proposes to rethink over Demchok and is there any strategy being adopted to control the Chinese aggression near Line of Actual Control (LAC)?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY) : (a) to (d) Government is closely watching all activities of China and Pakistan in the neighbourhood and reviews the threat perception regularly. Required measures have been initiated through development of infrastructure, including rail, roads and forward air fields as well as operational capabilities to achieve desired defence preparedness through accretion and modernization and deployment of forces to safeguard the sovereignty, territorial integrity and security of India.

The information sought is on matter of defence preparedness to safeguard our territory and measures taken to ensure the same which are sensitive and secret in nature and disclosure of the above details on the floor of the House would not be in the national interest of our country.

Kargil type situation along Indo-China border

3608. SHRI N. BALAGANGA : Will the Minister of DEFENCE be pleased to state:

(a) whether Government is aware that there is a report indicating a Kargil type of a situation being created by China on its borders with India;

(b) if so, the details thereof;

(c) the action taken by Government, diplomatic and otherwise in this regard;

(d) whether China has objected to our Defence Minister's visit to Arunachal Pradesh recently; and

(e) if so, the details thereof and the reaction of Government thereon?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY) : (a) to (e) Government is closely monitoring all activities in our neighbourhood which have bearing on national security. Required measures have been initiated through development of infrastructure as well as operational capabilities to achieve desired defence preparedness through accretion and modernization and deployment of forces to safeguard the sovereignty, territorial integrity and security of India.

China disputes the International Boundary between India and China. As there is no commonly delineated Line of Actual Control (LAC) between India and China,